

**GOVERNMENT OF INDIA**  
**MINISTRY OF RAILWAYS**  
**RAJYA SABHA**  
**QUESTION NO 20.11.2009**  
**ANSWERED ON**  
**RAIL ACCIDENT NEAR MATHURA .**

130

Shri Motilal Vora

Will the Minister of COAL AND RAILWAYS be pleased to state :-

- (a) the total number of casualties due to an accident which occurred on 21st October, 2009 near Mathura where Goa Sampark Kranti Express collided with Mewar Express from the back end side which was standing few metres away from Bajwa Bridge at Bhooteshwar Station;
- (b) whether Government has ordered a CBI inquiry in this rail accident;
- (c) the amount of compensation declared by her Ministry to the family members of the deceased and injured in this rail accident; and
- (d) whether the compensation amount has been given to the family members of the deceased and injured?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

(a) to (d) : A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.130 BY SHRI MOTILAL VORA AND SHRI SATYAVRAT CHATURVEDI TO BE ANSWERED IN RAJYA SABHA ON 20.11.2009 REGARDING RAIL ACCIDENT NEAR MATHURA.

(a) & (b) : In this accident 23 persons lost their lives, 15 were grievously injured and 9 others sustained simple injuries. Inquiry by the Commissioner of Railway Safety, North Eastern Circle has been ordered to establish the cause and the responsibility behind this accident. Central Bureau of Investigation has also been requested to take up investigation of the sequence of events leading to this unfortunate accident and after considering all the police cases registered in this matter to unravel the truth.

(c) & (d): An ex-gratia amount of Rs.5 lakhs to the next of kin of each deceased passenger, Rs. 1 lakh to each grievously injured and Rs.10,000 to each simple injured passenger has been declared. Besides this, they are also entitled to claim compensation. Compensation is paid only after a claim is filed before the Railway Claims Tribunal and a decree is awarded. No compensation claim has been filed so far in Railway Claims Tribunal for this accident.